

C. A. T. Bench, JAIPUR

Date of Order	Orders
30-7-96 Recd. Copy + Judgment for M. Bhandari Suo (Personal) 6/8/96 Copy issued to app. Vide - 506 dt - 7-8-96 168/96	None present for the parties. The application is dismissed in default for non-prosecution on the part of the applicant. (G. P. Sharma) Member (A) (Gopal Krishna) Vice Chairman Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That no further action is Required To Be Taken & The Case is Fit For Consignment To Record. <i>my</i> Sealing Asstt. Record Section Officer Digit No. 14... Keeper (Judicial)